

the hon. Minister consider and tell us whether in this percentage only slow-moving items are included and whether fast moving items are also included and what is the ratio?

**SHRI BIJU PATNAIK:** For the information of the hon. Member, I may say that there is nothing slow-moving today. Everything is fast moving.

**DR. VASANT KUMAR PANDIT:** Whether this implementation is in Bombay and elsewhere also?

**MR. SPEAKER:** Information is also fast moving.

### Demand for Copper

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\*451. **SHRI M. RAM GOPAL REDDY:**

**DR. LAXMINARAYAN PANDEYA:**

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have worked out the estimate of the requirement of copper in the country during 1978;

(b) if so, the total requirement and how much will be met indigenously; and

(c) the names of the countries from where the balance will be imported and its value?

**THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):** (a) Yes, Sir.

(b) The demand of copper in the country during 1978-79 has been assessed at about 80,000 tonnes. Out of this, 23,500 tonnes is expected to be met from indigenous production by Hindustan Copper Limited.

(c) For meeting the balance of the demand and provide sufficient carry forward stocks at year end, the cana-

ling agency viz. The Minerals and Metals Trading Corporation of India Limited would be importing about 72,300 tonnes of copper during 1978-79, of total estimated value of about Rs. 90 crores. One of the major sources for supply of the copper is Zambia (Africa). Some of the suppliers based in U.K./Europe are arranging supplies of copper from warehouses in West Europe.

**SHRI M. RAM GOPAL REDDY:** The demand for copper is going up from year to year. Now we are reaching a stage where we have to import about a hundred crore rupees worth of copper. So, I want to know whether this copper is being used properly or is being mis-used for the preparation of utensils and other things. Has the Minister got any scheme to see that it is correctly used and the figures come down to the level of the previous years?

**MR. SPEAKER:** He says copper is being used for utensils also, and that it is a national waste, and he asks whether you will see to it that this is not done.

**SHRI BIJU PATNAIK:** This is also one of the uses by small-scale producers in the country, and we have to look after their uses also. I do not know what he means by 'proper use'.

**MR. SPEAKER:** He thinks that its use for vessels is improper use.

**SHRI BIJU PATNAIK:** Making vessels is a handicraft and it employs a large number of people. I think it is good use. We do not have enough of copper ore in this country: that is our major problem. So we are importing, sometimes, concentrates and we are trying to improve the productivity of one of the plants which has been deficient over the years. Otherwise, the import that we are planning this year should meet all the demand.

**SHRI M. RAM GOPAL REDDY:** Copper is required for certain items in the factories and these are very

essential. So, is the Minister going to restrict the use of copper only for machinery manufacture and not for utensils and other things? We can use other metals for utensils and it is a national waste to use copper. The demand figure has gone up from 5000 tons to 80000 tons over the years: I want to know where the extra quantity is being used.

**SHRI BIJU PATNAIK:** The Hon. Member is asking the same question. The priority sector will get priority: there is no question about that. But the handicraft sector should also get some, in my opinion.

**डा० लक्ष्मी नारायण पुरोहित :** अध्यक्ष महोदय, हमारे यहां ताम्बे की जितनी आवश्यकता है, उस का 75 प्रतिशत हम आयात करते हैं, जिस पर 90 करोड़ रुपये से अधिक खर्च होता है। देश में मध्य प्रदेश के बालाघाट में ताम्बे की खानें हैं, जहां से हम काफी ताम्बा प्राप्त कर सकते हैं। मैं जानना चाहता हूँ कि इस दिशा में सरकार ने क्या प्रयत्न किये हैं? खेतड़ी में जो ताम्बे का प्राजेक्ट है, उस की उत्पादकता बढ़ाने की दिशा में तथा मध्य प्रदेश में जो डिपॉजिट्स हैं उन को उपयोग में लाने की दृष्टि से सरकार ने क्या कदम उठाये हैं?

**SHRI BIJU PATNAIK:** The Hon. Member knows very well that the factory has been in doldrums so far, over the years. It is only recently, after my intervention with the Japanese Government, that they sent an expert team to work it, and it is showing improved results. But as I said earlier, the major problem is shortage of good grade copper ore in this country. Whereas, in our country, we have hardly 1 per cent to 1.2 percent copper in our ores whereas in other countries like Rhodesia it is more than 8 per cent in their ore.

When the Hon. Member says that we are getting deposits in Madhya Pradesh it is not so. The Khetri deposits are not workable. They are uneconomical. But the more we produce we find more values in them, and we have to keep it going because we have to get men employed and some copper produced.

Malanchgarh is another area which we are trying to develop recently. It

should be able to give us some copper ore but that also is very low grade.

**SHRI S. R. DAMANI:** It is a matter of regret that in our country import is going up and the indigenous production is coming down. About the Khetri projects, the hon. Minister has said that an amount of Rs. 125 crores has been invested. Last year the production of copper ore was about 27,000 tonnes. This year it has come down to 23,000 tonnes. I want to know from the hon. Minister what are the constraints that stand in the way of increasing the production and the extension of the Khetri project. What action has been taken by the hon. Minister to remove these constraints and increase the production capacity of Khetri project?

**SHRI BIJU PATNAIK:** The hon. Member obviously did not listen to my earlier answer. For the hon. Member's information, I would like to say that during 1974-75, the production was 98,851 tonnes and for the year 1978-79, the estimated production is 23,500 tonnes. Last year we produced 21,466 tonnes. This year we have produced 23,500 tonnes. So, the production is going up. As I said earlier, we just do not have high-grade copper ore in this country. In that India is unfortunate.

**DR. SUBRAMANIAM SWAMY:** Sir, judging by the newspaper reports, Mr. Biju Patnaik is a very busy man, particularly in extra-curricular activities. I would like to know from the Minister whether he has had the time to peruse the United Nations studies on marine resources which say that although India has not large copper deposits on land and on-shore, in Indian Ocean there is a vast amount of copper deposits available which can be extracted and I would like to know from the Minister whether he has seen these reports and if so, what steps the Ministry has taken to extract copper from the Indian Ocean and off-shore areas?

**SHRI BIJU PATNAIK:** The Minister can assure the hon. Member that he is capable of doing his work, not some other people's work plus extra-curricular work in which the hon. Member excels. Nevertheless he is talking of the United Nations' Report. That report was prepared by my Department called Geological Survey of India which assisted the United Nations to prepare the report. Surely we are in full cognisance of this matter and I will do the needful in the matter.

**DR. SUBRAMANIAM SWAMY:** I would like to know what steps he has taken. He says he will do the needful.

**SHRI BIJU PATNAIK:** If the hon. Member thinks that I have got to dry up the Indian Ocean to find copper ore, that is not likely to be so.

**SHRI KANWAR LAL GUPTA:** Sir, I want to raise a point of order. I was coming to Parliament.

**MR. SPEAKER:** It has been already raised and we are looking into it. I have already made arrangements.

**SHRI KANWAR LAL GUPTA:** I could not come to the House. I was delayed by 15 minutes and you are doing nothing.

**MR. SPEAKER:** That point has been raised and we have made arrangements.

*(Interruptions)*

श्री कंवर लाल गुप्त : प्राप कोई इंतजाम नहीं कर रहे हैं। पार्लियामेंट के गेट के बाहर यह सब हो रहा है, प्राप कुछ नहीं कर रहे हैं। (इयबघान)

I want to ask you are you functioning here as a Speaker or not? It took 15 minutes to come over here. About 10 or 12 people attacked my car and all that and you cannot remove them, you cannot stop them. What is all this?

What is this? You say I can't raise a point of order! *(Interruptions)*.

**MR. SPEAKER:** It came to my notice... *(Interruptions)*.

**SHRI KANWAR LAL GUPTA:** What is the idea of having this Lok Sabha session here, if you can't take any action. Then you allow us to do it: we can do it. If you are unable to do it, kindly allow us to do it. *(Interruptions)*. It is unprecedented in the history of Parliament that a Speaker is unable to do anything if Members are not allowed to enter. *(Interruptions)*. If this is not 'goodaism' what else is it? Unless you remove them--they are just a handful, about eight to ten people—we will not allow this House to continue. What is this?  
*(Interruptions)*

**MR. SPEAKER:** The matter is a very serious one, I agree. This was brought to my notice only after I came and sat here. Immediately, I directed the Secretary to go there to see that they are cleared. *(Interruptions)*.

**SHRI KANWAR LAL GUPTA:** In spite of your instructions, nothing happened. This is worse. In spite of your orders, nothing has been done: *(Interruptions)*. In spite of your instructions nothing has been done. *(Interruptions)*.

**SHRI RAMACHANDRA RATH:** Mr. Speaker, you cannot turn your face only to that side: you must listen to us also. We are as much; you must listen to us.

**MR. SPEAKER:** This type of thing will not be tolerated. Yesterday also you behaved like this. I allowed you...

*(Interruptions)*

**SHRI RAMACHANDRA RATH:** You are tolerating other Members' complaints.

**MR. SPEAKER:** Other Members are complaining that they are obstructed.

**SHRI RAMACHANDRA RATH:** I am complaining: you must listen to my complaint also. My complaint is that when I was coming, I saw the Minister of State for Railways Shri Sheo Narain. Some persons were coming silently inside: may be they were per-

sons visiting the gallery. This gentleman got down and unnecessarily quarrelled, and provoked them and shouted at them. (Interruptions).

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): What are you saying?

यह झूठ बोल रहे हैं। .. ( व्यवधान ) ..

SHRI KANWAR LAL GUPTA: Mr. Rath has confirmed me.

SHRI RAMACHANDRA RATH: I have not confirmed you. (Interruptions).

SHRI KANWAR LAL GUPTA: You can go with me and see. (Interruptions) I agree with you, but you have confirmed that your people are there to obstruct. I want to ask you... (Interruptions).

SHRI RAMACHANDRA RATH: Please enquire into this: that is my submission. Please enquire about the mis-conduct. He is in the habit..... (Interruptions) He forgets he is a Minister.

श्री भारत भूषण : माननीय सदस्य का आरोप बिल्कुल गलत है। जो माननीय शिव नारायण को जानते हैं वह भ्रष्टी तरह से जानते हैं कि गुस्सा करने वाले आदमी को माननीय शिव नारायण हटा देते हैं। इसलिए किसी को गुस्सा दिलाने का कोई प्रयत्न ही नहीं है।

MR. SPEAKER: Steps have been taken. Some of them have been arrested. (Interruptions)

SHRI KANWAR LAL GUPTA: My friend Mr. Rath has confirmed that there are certain workers. They are obstructing. All that, he has confirmed. Whether it is from this side or that side, every Member should be allowed to enter Parliament freely. This is the first time that Members have been obstructed like this—and they are only a handful of people. I must say that I did not talk to them: I only said 'kindly allow me' but they did not allow me. It took me fifteen minutes to come here. So, please find out what

is the action taken. They should be removed. Every Member, whether from this side or that side, should be allowed to come into Parliament.

Mr. Sathe, my appeal to you is that this is not proper that your workers should detain us. All right, you come with me. I do not blame you.

(Interruptions)

If they are not your workers, you also support us.

(Interruptions)

If they are not your workers, you also support us to say that they may be arrested.

SHRI VASANT SATHE: How do you say that they are our workers?

(Interruptions)

SHRI KANWAR LAL GUPTA: No no, I never said that.

(Interruptions)

SHRI VASANT SATHE: I want to say that we are not in favour of anybody being obstructed at all. What more do you want? Why do you say that they are our workers?

(Interruptions)

AN HON. MEMBER: Mr. Speaker we are not getting passes for our guests.

(Interruptions)

MR. SPEAKER: You are shouting more than others. I have heard you.

(Interruptions)

MR. SPEAKER: I may tell you that I am taking steps. You cannot expect me to do it within a few minutes.

(Interruptions)

MR. SPEAKER: Please go back to your seat.

(Interruptions)

AN HON. MEMBER: They are not our workers.

(Interruptions)

AN HON. MEMBER: Do not talk like that. You are supporting goondas.

(Interruptions)

AN HON. MEMBER: They are attacking Harijans. Congress I goondas are attacking Harijans and Members of Parliament.

(Interruptions)

Congress I goondas are attacking Jan Sangh shopkeepers and everybody in Delhi. They are at the gate. They are attacking Members of Parliament. This goondaism shall have to be curbed.

(Interruptions)

SHRI VAYALAR RAVI: I am on a point of order. According to the rules, not only this matter but the entire campus of the Parliament is coming under you. Any infringement of the rights of the Members, even provoking them, it is for this House to say what the punishment is. The Minister of Parliamentary Affairs has to move a resolution what punishment is to be given to the people, because this side denounces them; they say that it is RSS. You denounce them. Both of us are denouncing them. It means they are some kind of goondas. So, when all of us have agreed, you punish them. You please move a resolution.

(Interruptions)

SHRI KANWAR LAL GUPTA: May I move a motion that you arrest them.

(Interruptions)

I move a motion that all of them should be arrested and brought before the bar of the House.

AN HON. MEMBER: Whosoever it may be, you must punish them. They had taken the law into their hands.

(Interruptions)

SHRI A. BALA PAJANOR: If everybody is trying to disown, then it is a serious matter and I take a strong notice of it. It is easy for me to put up some people here today and tomorrow I can disown them.

And they may also disown it. We have moved this matter. Members of Parliament have, however, a right to get in this House and function properly. This is a beginning. I am afraid this is not a good thing and not a good beginning. You must nip the evil in the bud and see that it is put an end to.

SHRI SAUGATA ROY: Lok Sabha Secretariat and the Speaker's Secretariat are not functioning properly. That can be seen in this matter.

After that there is demonstration in the Parliament. There is obstruction to the Members. I want to know that the people of this country pay to maintain this Lok Sabha Secretariat. The people of the country pay to maintain the Watch and Ward staff. That is to maintain the privileges and security of Members. What is the Lok Sabha Secretariat doing? One day was taken to send warrants to Dhanwan and Sen. What is the Lok Sabha Secretariat doing? We want to know.

(Interruptions)

SHRI KANWAR LAL GUPTA: You may allow me to move a formal motion.

MR. SPEAKER: Will you allow me to say something? After the complaint was made..... (Interruptions) The latest report that I have got is that all those intruders have been separated and left in the charge of the police. I shall go into the matter.

(Interruptions)

I shall certainly go into the matter and see who is at fault, and who allowed it. You cannot immediately ask me when I am in the House and about something that has happened when I am in the House. How can I explain.....

(Interruptions)

SHRI KISHORE LAL: What about the Members of the Rajya Sabha?

MR. SPEAKER: I will certainly go into the matter. It is a very serious

matter. If any Member of any party has been obstructed in the House, I shall certainly take appropriate step and if my staff has failed, I will certainly take action against the staff also. It is the responsibility of the Watch and Ward to keep a watch. I warned them three days back. Appropriate steps will have to be taken. I had consultations with the Secretary. I have taken steps. If there has been any failure at any stage, certainly the most drastic action will be taken. You can rest assured.

Let us go on with the subject.

सफेदरजंग अस्पताल में एक्स-रे मशीन

\* 453. श्री ब्रज भूषण तिवारी :

श्री राज कौशर सिंह :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बातों की हृत्पा. करेंगे कि :

(क) क्या यह सच है कि सफेदरजंग अस्पताल में एक्स-रे मशीन "मैमर-3" तरह लाख रुपये की लागत से खरीदी गई थी ;

(ख) क्या यह भी सच है कि तकनीशियनों के मिलने से यह मशीन बेकार पड़ी है; और

(ग) यदि हाँ, तो क्या सरकार तकनीकी कर्मचारियों की नियुक्ति का प्रबन्ध करेगी, ताकि भारी धनराशि से खरीदी गई इस मशीन का उपयोग किया जा सके ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राक्ष्य मंत्री (श्री जगबन्दी प्रसाद यादव) :

(क) 13 लाख रुपये के अनुमानित मूल्य की दो एक्स-रे मशीनें "मैमर-3" खरीदी गई थी ।

(ख) इन मशीनों में से एक तो 1975 में प्रखिल भारतीय आयुर्विज्ञान संस्थान, नई दिल्ली में स्थानान्तरित कर दी गई थी जहाँ पर यह उपयोग में लाई जा रही है और दूसरी के बारे में यह बताया गया है कि तकनीशियन न मिलने के कारण अब इसका उपयोग नहीं किया जा रहा है ।

(ग) जी, हाँ ।

श्री ब्रज भूषण तिवारी : क्या मंत्री जी वनाएंगे कि यह एक्स-रे मशीन शुक की जायगी या नहीं शुक की जायगी ?

श्री जगबन्दी प्रसाद यादव : श्रीमन्, माननीय सदस्य को यह उत्कण्ठी सन्निध में स्वाभाविक है । वास्तविकता यह है कि इस मशीन की जिन्होंने मंगाया था श्रीमान् और श्रीमती भद्रकालिया वे दोनों ही 1975 में चले गए । उस के बाद हम ने दो श्राद्धियों की एम्बॉइट किया, एक डा० शर्मा और एक दूसरे को, वह भी चले गए । फिर यू पी एस सी को लिखा तो एक डाक्टर अब हम को यूरो सर्जरी के मिले है लेकिन इस मशीन की चलाने के लिए जो प्राणर टैकनिशियन चाहिए उसे के लिए हम इन्वॉलेंटिव ले रहे हैं ताकि यह मशीन कैमि में आ सके ।

श्री ब्रज भूषण तिवारी : क्या आप इस की कोई तारीख या कोई समय बता सकते हैं जब तक कि आप उम्मीद करते हैं कि आप टैकनिशियन पा जायें और इस मशीन की चलाना शुरू कर देंगे ?

श्री जगबन्दी प्रसाद यादव : श्रीमन्, मैंने पहलेही कहा कि इस को चलाने के लिए मैंने अभी भी प्रयास किया, चण्डागढ़ के एक डाक्टर को भ्रायत किया वह नहीं आए, मेरठ के एक डाक्टर कंसन्ड को भ्रायत किया वह भी नहीं आए । यह एक विशेष योग्यता के डाक्टर और विशिष्ट टैकनिशियन की बात है, इसलिए जब तक वह नहीं मिल जाते हैं तब तक इस को चलाना संभव नहीं है । एक डाक्टर मिले है, जब तक एक और न मिले और टैकनिशियन न मिले तब तक कोई ट्राइब या निश्चित डेट बताना कठिन है । हम प्रयत्नशील हैं कि जल्दी से जल्दी यह मशीन चले ।

DR. KARAN SINGH: Sir, this question highlights a very real problem that is growing in proportion. It is a fact that crores of rupees worth of highly sophisticated medical equipment in this country are lying unused because of certain lack of spare parts or lack of technical assistance. We are a poor country and a developing country. I know for a fact that 80 to 100 crores of rupees worth of medical equipment is lying totally unused in the country for want of either spare parts or technical hand to man them. It has been suggested that some organisation should be set up which would ensure that this equipment which is being purchased at great cost is properly maintained. Now, in the Safdarjang Hospital, this equipment worth 13 lakhs of rupees is lying unused and rusting for want of a technician. Will the Minister please tell the House what steps he proposes to take on a national level either to